

**Annexure 1**

Name of the Corporate Debtor: Swati Mining Private Limited | Date of commencement of CIRP: 08.07.2019 | List of Creditors as on: 01.12.2020

**List of Secured Financial Creditors belonging to any class of creditors**

(Amount in INR)

Sl. No	Name of creditor	Identification No.	Details of claim received			Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be setoff	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
			Date of Receipt	Amount Claimed	Amount of Claim admitted	Nature of Claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	<b>UCO Bank</b> Flagship Corporate Branch, 2 India Exchange Place, Kolkata - 700001, WB E: calind@ucobank.co.in	0002 (a body corporate constituted under Banking Co. (Acquisition & Transfer of Undertakings) Act, 1970	20-07-2019	5,85,60,053	5,85,60,053	Financial Claim	5,85,60,053	5,85,60,053	No	30.12	-	-	-	-	Refer Note 1 below.
2	<b>Bank of India (BoI)</b> Ranchi (Main) Branch, Albert Ekka Chowk, Main Road Ranchi - 834001, Jharkhand E: ranchi.ranchi@bankofindia.co.in; bhupendra.narayan@bankofindia.co.in	CIN: U99999MH19 06PLC000243	22-07-2019	6,95,48,916	6,95,48,916	Financial Claim	6,95,48,916	6,95,48,916	No	35.77	-	-	-	-	Refer Note 2 below.
Total :				12,81,08,969	12,81,08,969		12,81,08,969	12,81,08,969		65.89	0	0	0	0	

**NOTE: SECURITY INTEREST OF THE ABOVE SECURED FINANCIAL CREDITORS**

Note No.	Name of Creditor	Amount of Claim admitted	Primary Security	Collateral Securities	Guarantees
1	<b>UCO Bank</b> Flagship Corporate Branch, 2 India Exchange Place, Kolkata - 700001, WB	5,85,60,053	Hypothecation of the Company's entire Stock, Book Debt and other chargeable Current Asset (Present and Futrure)	(i) Mortgage of Office Premises at 1 & 2 Old Court House Corner, 3rd Floor, Kolkata 700001, in the name of the Company. (ii) Hypothecation of Plant & Machinery of two Iron Ore Clushers at Barajamuda and Noramundia and one crusher in Pakur in the state of Jharkhand.	(i) Mr. Amit Kr Kejriwal (PAN: AJXPK8605M). (ii) Mr. Ashok Kr Kejriwal (PAN: AFVPK6275R). (iii) Mr. Sawan Kr Kejriwal (PAN: AGAKP8113C). (iv) M/s. Turf Advertising & Marketing Co. Pvt. Ltd.
2	<b>Bank of India (BoI)</b> Ranchi (Main) Branch, Albert Ekka Chowk, Main Road Ranchi - 834001, Jharkhand	6,95,48,916	Hypothecation of the Stocks & Book Debts	(i) EQM of property in the name of Mr. Amit Kumar Kejriwal (Director) having Shop No. 301 constructed area 725 sq. ft. on the 3rd floor of the multi-stories complex named as Anand Complex along with 200 sq. ft. undivided and proportionate share of land out of total land covered under M.S. Plot No. 2207 corresponding to Municipal Holding No. 769 (Old) & 263 (New) within Ward No. 19 of Ranchi Municipal Corporation, Ranchi situated at Tharpakhna Barhali Toli, Village: Konka, PS. Lower Bazar, Revenue Thana No. 198, Dist. Ranchi, Jharkhand (Sale Deed No. 6824/6023 dated 30.08.2016).  (ii) EQM of landed property in the name of Mr. Sudhir Chandra Mondal having Dag No. 3502, Khaitan No. 707, Touzi No. 402, JL No. 101, RS No. 25, area 99 decimal under deed no. 884 dated 14.02.1986 at Chandi Gram Police Station Bishnupur, Chandi 1 No. Gram Panchayat, Dist. 24 Parganas. (iii) EQM of landed property in the name of Mr. Hari Mohan Mondal having area of 316 decimal under title deed no. 5099 dated 19.04.1966 under Mouza. Chandigram, Touzi No. 3261, JL No. 101, RS No. 25, Dag No. 1016, 1015/1301, 1316/1322, Khaitan No. 155, PS. Bishnupur within limit of Chandi-1 No. gram Panchayat, Dist. 24 Parganas (S). Date of Document on 08.12.2016 by way of EQM of the property.	(i) Mr. Amit Kumar Kejriwal (PAN: AJXPK8605M). (ii) Mr. Ashok Kumar Kejriwal (PAN: AFVPK6275R). (iii) Mr. Sudhir Chandra Mondal (iv) Mr. Hari Mohan Mondal

